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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New) C.A. No. 227 of 2009 in C.P. No. 58/397-398/CLB/MB/2009

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Shravan Kumar Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANUT K. TRIVEDZ	Advocate	Respondente 1,284	
2. DINYANG MAJINOJAK	F.C.A.	Petitioner	White or

<u>ORDER</u>

Learned Advocate Mr. Apurva Vakil with Learned FCA Mr. Divyang Majmudar present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2 and 4.

Learned Counsel for Respondent represented that stay granted by Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 09.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.